GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2276 ANSWERED ON:11.03.2013 . SETTING UP OF INDUSTRIES

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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of industries set up /being set up during the last three years and the current year, State/UT- wise including the benefits likely to be accrued to these States as a result thereof;
- (b) the details of financial assistance provided/proposed to be provided by the Government to promote industrialisation in rural/backward/hilly and remote areas of the country. State-wise under North-East Industrial and Investment Promotion Policy; {
- (c) whether the Government proposes to formulate any National Action Plan or conduct any study for identification and declare industrially backward regions/States/districts in the country;
- (d) if so, the details thereof, along with any State specific policy/scheme formulated in order to create favourable investment environment in the country. State-wise including Bihar and West Bengal;
- (e) whether any foreign country has conducted any survey to establish industry in the country; and
- (f) if so, the details thereof, State-wise including the names of the foreign countries/companies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. S. JAGATHRAKSHAKAN)

- (a): The information on State-wise investment intentions in terms Industrial Entrepreneur Memoranda filed, Letters of Intent and Direct Industrial Licences issued during the last three years and current year is enclosed at Annexure-I.
- (b): Financial assistance is being provided to states with hilly, remote and inaccessible terrain under the North East Industrial & Investment Promotion Policy (NEIIPP), 2007 and Special Package for the States of Uttarakhand, Himachal Pradesh and Jammu & Kashmir. Details of funds disbursed under NEIIPP. 2007 till 31 10.2012 is at Annexure-II.
- (c): No, Madam.
- (d): In addition to reply to para (b) above, Transport Subsidy Scheme (recently modified as Freight Subsidy Scheme, 2013) is applicable to the above mentioned States as well as Andaman & Nicobar Islands, Lakshadweep Islands and the Darjeeling district of West Bengal to provide subsidy on Transport cost incurred on movement of raw materials and finished goods.

Government of India is also implementing a number of schemes for the development of industries in the country which are as under:

- # Industrial Infrastructure Upgradation Scheme (IIUS);
- # Integrated Leather Development Programme (ILDP);
- # Technology Upgradation/Establishment/Modernisation of Food Processing Industries;
- # Scheme for Assistance to States for Developing Export Infrastructure and Allied Activities (ASIDE);
- # Micro and Small Enterprises- Cluster Development Programme (MSE-CDP);
- # Scheme for Integrated Textile Parks(SITP);
- # Technology Upgradation Fund Scheme (TUFS).
- (e): No, Madam.